| | | | | | | Annexure-4 | | | | | | | | |
|--|--------------------|---------------------------|--------------------------------|---------------------------|--|---------------------|-------------------|-----------------|-------------|----------------------|-------------------------------------|-----------------|-----------------------|--------------------|
| Name of the corporate debtor: Gangotri Enterprises Limited | | | | | Date of commencement of CIRP: 06.12.2021 | | | | | | List of creditors as on: 02.05.2024 | | | |
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| | | • | Unsecu | red financial credit | tors (other than | financial creditors | belonging to a | ny class of | creditors) | • | | • | | |
| SI. No. | . Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent | Amount of any | Amount of claim | Amount of claim under | Remarks, if any |
| | | Date of receipt of | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by | Amount covered by | Whether related | % of voting | claim | mutual dues, that | not | verification | , |
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| Total | | | | | | | | | | | | | | |